

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1201 OF 2024

IN THE MATTER OF:

**News Item titled "Gurugram in Ward 16 sewage overflow and stray cattle
irk locals" appearing in the Hindustan Times dated 13.09.2024**

MEMO OF PARTIES (As per order dated 30.09.2024)

**News Item titled "Gurugram in Ward 16 sewage overflow and stray cattle
irk locals" appearing in the Hindustan Times dated 13.09.2024**

VERSUS

1. Municipal Corporation of Gurugram, Through its Commissioner
Gurudwara Road, Near Punjab National Bank, Sadar Bazaar,
Roshan Pura, Gurugram, Haryana 122001
Email: esamiksha@mcg.gov.in (Respondent No.1)
2. Gurugram Metropolitan Development Authority,
Through its Chief Executive Officer
Plot No. 3, Sector 44, Near HUDA City Centre Metro Station, Gurugram, Haryana 122003
Email: ceo.gmda@gov.in (Respondent No.2)
3. Haryana Pollution Control Board, Through its Member Secretary
C-11, Sector-6, Panchkula, Haryana
Email: hspcb@hry.nic.in (Respondent No.3)
4. Central Pollution Control Board, Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.4)
5. Deputy Commissioner, Gurugram
First Floor, Mini Secretariat, Gurugram, Haryana 122001
Email: dcgrg@hry.nic.in (Respondent No.5)